

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

67(ND)/14

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.04.2019**

**NAME OF THE COMPANY: Daljit Singh Bawa & Ors. V/s. M/s. Rising
Star Constructions Co. Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

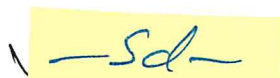
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Ankur S Kulkarni, Advocate for the Petitioner
Mr. K. Datta and Ms. Niharika Khanna, Advocates for R-1
Mr. Arun Kathpalia, Sr. Advocate with Ms. Sonia Dube, Mr. S.
Chakkaborty, Mr. Divyam Agarwal, Advocates for R-5
Ms. Neelambika Singh, Advocate for R-8

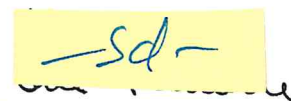
ORDER

As mediation is still under consideration, Ld. Counsels pray that the matter be listed for final arguments. To come up on 20th August, 2019.

In the event of a compromise being arrived at between the parties, they would be at liberty to file an appropriate application before this Bench.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**